

(31)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-01-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/802/IB/2020

PETITION NUMBER : CP/1361/IB/2018

NAME OF THE PETITIONER : D.RAJENDRAN

**NAME OF THE RESPONDENTS : ARUMUGAM (RP)
M/S HAMSINI FOUNDATIONS PVT LTD**

UNDER SECTION : 60(5) OF IBC, 2016

ORDER

This matter along with other connected applications shall be taken up for hearing on **04.02.2021**.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

kmp

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**